

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga): Mr. Speaker, Sir, I would like to say that the maximum foreign exchange coming to India is in the form of large scale investments being made by the NRIs. But a demand is being made in Canada, America, England and Australia for long for a dual citizenship. Several hints were given here in the House that they may be given dual citizenship...(Interruptions)

[English]

MR. SPEAKER: This is not a matter to be raised in the Zero Hour.

[Translation]

The Question Hour, for which the questions are submitted with a notice of 20 days, get over in an hour. Here you give a notice of 15 minutes and this Zero Hour will not go on for more than half an hour.

[English]

Now papers to be laid on the table.

1231 hrs.

PAPERS LAID ON THE TABLE

The Aircraft (Second Amendment) Rules, 1994

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF

YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table a copy of the Aircraft(Second Amenment) Rules. 1994 (Hindi and English versions) published in Notificication No. G.S.R. 117(E) in Gazette of India dated the 25th February, 1994 under section 14A of the Aircraft Act, 1934 together with an Explanatory Note thereon.

[Placed in the Library. See No. LT 5754/94]

Annual Report, Annual Accounts and Review on the working of Tea Board, Calcutta for 1992-93 and statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): On behalf of Shri Pranab Mukherjee, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Calcutta, for the year 1992-93.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Calcutta, for the year 1992-93 together with Audit Report thereon.
- (iii) A copy of Review (Hindi and English versions) by the Government on the working of the

Tea Board, Calcutta, for the year 1992-93.

[Placed in the Library. See No. LT-5755/94]

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1992-93, together with Audit Report thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in the Library. See No. LT-5756/94]

- (5) A copy of the Coffee (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 68(E) in Gazette of India dated the 4th February, 1994 under subsection (3) of section 48 of the Coffee Act, 1942.

[Placed in the Library. See No. LT-5757/94]

Annual Report and Review on the working of Indian Institute of Foreign Trade, New Delhi for 1992-93 and statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI

KAMALUDDIN AHMED): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of Review (Hindi and English versions) by the Government on the working of the Indian Institute of Foreign Trade New Delhi, for the year 1992-93.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library. See No. LT-5758/94]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the India Trade Promotion Organisation and the Ministry of Commerce for the year 1993-94.

[Placed in the Library. See No. LT-5759/94]

Notification under General Insurance Business (Nationalisation) Act, 1972 and Life Insurance Corporation Act, 1956, Custom Act, 1962 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): I beg to lay on the Table:—

- (1) A copy each of the following Notification (Hindi and English

versions) under sub-section (5) of section 17A of the General Insurance Business (Nationalisation) Act, 1972:-

- (i) The General Insurance (Rationalisation of Pay Scales and Other Conditions of Service of Officers) Amendment Scheme, 1994 published in Notification No. S.O. 81 (E) in Gazette of India dated the 2nd February, 1994.
- (ii) The General Insurance (Rationalisation of Pay Scales and Other Conditions of Service of Development Staff) Amendment Scheme, 1994 published in Notification No. S.O. 82 (E) in Gazette of India dated the 2nd February 1994.
- (iii) The General Insurance (Rationalisation and Revision of Pay Scale and Other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Amendment Scheme, 1994 published in Notification No. S.O. 83(E) in Gazette of India dated the 2nd February, 1994.

[Placed in the Library. See No. LT-5760/94]

- (2) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956:-

- (i) The Life Insurance Corporation of India Class I Officers (Rationalisation of Terms and

Conditions of Services) Amendment Rules, 1994 published in Notification No. G.S.R. 53 (E) in Gazette of India dated the 2nd February, 1994.

- (ii) The Life Insurance Corporation of India Development Officers (Revision of terms and Conditions of service) Amendment Rules, 1994 published in Notification No. G.S.R. 54 (E) in Gazette of India dated the 2nd February, 1994.
- (iii) The Life Insurance Corporation of India Class III and Class IV Employees (Revision of Terms and Conditions of Service) Amendment Rules, 1994 published in Notification No. G.S.R. 55 (E) in Gazette of India dated the 2nd February, 1994.

[Placed in the Library. See No. LT-5761/94]

- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) G.S.R. 387 (E) published in Gazette of India dated the 15th April, 1994 together with an explanatory memorandum seeking to carry out amendments to the Duty Exemption Scheme for hundred percent export oriented undertakings so as to provide for levy of duty on imported capital goods cleared in the Domestic Tariff Area in accordance with the

EXIM Policy at the rate prevalent and the time of such clearance instead of the rate at the time of their import.

- (ii) G.S.R. 388 (E) published in Gazette of India dated the 15th April, 1994 together with an explanatory memorandum seeking to carry out amendments to the Duty Exemption Scheme for Units set up in the Export Processing Zones so as to provide for levy of duty on imported capital goods cleared in the Domestic Tariff Area in accordance with the EXIM Policy at the rate prevalent at the time of such clearance instead of the rate at the time of their import.

- (iii) S.O. 259 (E) published in Gazette of India dated the 28th March, 1994 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian Currency or *vice-versa*.

- (iv) S.O. 260 (E) published in Gazette of India dated the 28th March, 1994 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into India Currency or *vice-versa*.

- (v) G.S.R. 362 (E) published in Gazette of India dated the 4th April, 1994 together with an explanatory memorandum specifying the list of capital equipments allowed for import by Hotels and Restaurants

under Export Promotion Capital Goods Scheme.

[Placed in the Library. See No. LT-5762/94]

- (4) A copy of the Income-Tax (First Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. S.O. 279 (E) in Gazette of India dated the 31st March, 1994 under section 296 of the Income-tax Act, 1961.

[Placed in the Library. See No. LT-5763/94]

- (5) A copy of the Allahabad Bank Officers Employees (Conduct) (Amendment) Regulations, 1992 (Hindi and English versions) published in Notification No. HO/Legal/333/1137 in Gazette of India dated the 8th May, 1993 under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 together with a corrigendum thereto published in Notification No. HO/Legal/0814 in Gazette of India dated the 13th November 1993.

[Placed in the Library. See No. LT-5764/94]

- (6) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks of the Year 1992-93, together with Auditor's Report thereon:-

- (i) Rayalaseema Grameena Bank Cuddapah (A.P.)

[Placed in the Library. See No. LT-5765/94]

- (ii) Subansiri Gaonlia Bank, North Lakhimpur (Assam)

[Placed in the Library. See No. LT-5766/94]

- (iii) Kosi Kshetriya Gramin Bank, Purnea (Bihar)

[Placed in the Library. See No. LT-5767/94]

- (iv) Bhilwara Ajmer Kshetriya Gramin Bank, Bhilwara (Rajasthan)

[Placed in the Library. See No. LT-5768/94]

- (v) Gurgaon Gramin Bank, Gurgaon (Haryana)

[Placed in the Library. See No. LT-5769/94]

- (vi) Adhiyaman Grama Bank, Dharmapuri (Tamil Nadu)

[Placed in the Library. See No. LT-5770/94]

- (vii) Jammu Rural Bank, Jammu (J & K).

[Placed in the Library. See No. LT-5771/94]

- (viii) Faridkot Bathinda Kshetriya Gramin Bank, Bathinda (Punjab)

[Placed in the Library. See No. LT-5772/94]

- (ix) Durg Rajnandgaon Gramin Bank, Rajnandgaon (M.P.)

[Placed in the Library. See No. LT-5773/94]

- (x) Mahakaushal Kshetriya Gramin Bank, Narsinghpur

[Placed in the Library. See No. LT-5774/94]

- (xi) Junagadh Amreli Gramin Bank, Junagadh (Gujarat).

[Placed in the Library. See No. LT-5775/94]

- (xii) Sharda Gramin Bank, Satna (M.P.)

[Placed in the Library. See No. LT-5776/94]

- (xiii) Ratlam Mandsaur Kshetriya Gramin Bank, Mandsaur

[Placed in the Library. See No. LT-5777/94]

- (xiv) Chambal Kshetriya Gramin Bank, Morena (M.P.)

[Placed in the Library. See No. LT-5778/94]

- (xv) Kshetriya Gramin Bank, Hoshangabad (M.P.)

[Placed in the Library. See No. LT-5779/94]

- (xvi) Surguja Kshetriya Gramin Bank, Ambikapur (M.P.)

[Placed in the Library. See No. LT-5780/94]

(xvii) Raigarh Kshetriya Gramin Bank,
Raigarh (M.P.)

[Placed in the Library. See No.
LT-5781/94]

(xviii) Himachal Gramin bank, Mandi
(H.P.)

[Placed in the Library. See No.
LT-5782/94]

(xix) Cuttack Gramya Bank, Cuttack
(Orissa)

[Placed in the Library. See No.
LT-5783/94]

(xx) Tungabhadra Gramin Bank,
Bellary (Karnataka)

[Placed in the Library. See No.
LT-5784/94]

(xxi) Mayurakshi Gramin Bank, Suri
(W.B.)

[Placed in the Library. See No.
LT-5785/94]

(xxii) Nadia Gramin Bank, Krishnagar
(W.B.)

[Placed in the Library. See No.
LT-5786/94]

(xxiii) Kshetriya Kisan Gramin Bank,
Mainpuri (U.P.)

[Placed in the Library. See No.
LT-5787/94]

(xxiv) Gomti Gramin Bank, Jaunpur
(U.P.)

[Placed in the Library. See No.
LT-5788/94]

(xxv) Barabanki Gramin Bank,
Barabanki (U.P.)

[Placed in the Library. See No.
LT-5789/94]

(xxvi) Ganga Yamuna Gramin Bank,
Dehra Dun (U.P.)

[Placed in the Library. See No.
LT-5790/94]

(xxvii) Shahajahanpur Kshetriya
Gramin Bank, Shahajahanpur
(U.P.)

[Placed in the Library. See No.
LT-5791/94]

(xxviii) Vindhya Vasini Gramin Bank,
Mirzapur (U.P.)

[Placed in the Library. See No.
LT-5792/94]

(xxix) Yavatmal Gramin Bank, Yavatmal
(Maharashtra)

[Placed in the Library. See No.
LT-5793/94]

(xxx) Chandrapur Gadchiron Gramin
Bank, Chandrapur (Maharashtra)

[Placed in the Library. See No.
LT-5794/94]

(xxxi) Tripura Gramin Bank, Agartala.

[Placed in the Library. See No.
LT-5795/94]

(xxxii) Uttarbanga Kshetriya Gramin
Bank, Coochbehar (West Bengal)

[Placed in the Library. See No.
LT-5796/94]

(xxxiii) Pragiyotish Gaonlia Bank,
Nalbari (Assam)

[Placed in the Library. See No.
LT-5797/94]

(xxxiv) Gaur Gramin Bank, Malda
(West Bengal)

[Placed in the Library. See No.
LT-5798/94]

(xxxv) Pandyan Grama Bank, Sattur
(Tamil Nadu)

[Placed in the Library. See No.
LT-5799/94]

(xxxvi) Shri Venkateswara Grameena
Bank, Chittoor (A.P.)

[Placed in the Library. See No.
LT-5800/94]

(xxxvii) Bareilly Kshetriya Gramin Bank,
Bareilly (U.P.)

[Placed in the Library. See No.
LT-5801/94]

(xxxviii) Rani Lakshmbai Kshetriya
Gramin Bank, Jhansi (U.P.)

[Placed in the Library. See No.
LT-5802/94]

(xxxix) Bijapur Grameena Bank,
Bijapur (Karnataka)

[Placed in the Library. See No.
LT-5803/94]

(xl) Surendranagar Bhavnagar
Kshetriya Gramin Bank,
Surendranagar. (Gujarat)

[Placed in the Library. See No.
LT-5804/94]

(xli) Kankadurga Grameena Bank,
Gudivada (A.P.)

[Placed in the Library. See No.
LT-5805/94]

(xlii) Kalpatharu Grameen Bank
Tumkur, (Karnataka)

[Placed in the Library. See No.
LT-5806/94]

(xliii) Mithila Kshetriya Gramin Bank,
Laheriasarai (Bihar)

[Placed in the Library. See No.
LT-5807/94]

(xliv) Nagarjuna Grameena Bank,
Khammam (A.P.)

[Placed in the Library. See No.
LT-5808/94]

(xlv) Sri Sathavahana Grameena Bank, Karimnagar (A.P.)

[Placed in the Library. See No. LT-5809/94]

(xlvi) Siwan Kshetriya Gramin Bank, Siwan (Bihar)

[Placed in the Library. See No. LT-5810/94]

(xlvii) Tulsi Gramin Bank, Banda(U.P.)

[Placed in the Library. See No. LT-5811/94]

(xlviii) Cauvery Grameena Bank, Mysore (Karnataka)

[Placed in the Library. See No. LT-5812/94]

(xlix) Mewar Aanchalik Gramin Bank, Udaipur (Rajasthan).

[Placed in the Library. See No. LT-5813/94]

(l) Kolar Gramin Bank, Kolar (Karnataka).

[Placed in the Library. See No. LT-5814/94]

(ii) Etah Gramin Bank, Etah (U.P.)

[Placed in the Library. See No. LT-5815/94]

(lii) Kapurthala Firozpur Kshetriya Gramin Bank, Kapurthala (Pb)

[Placed in the Library. See No. LT-5816/94]

(liii) Devipatan Kshetriya Gramin Bank, Gonda (U.P.)

[Placed in the Library. See No. LT-5817/94]

(liv) Kutch Gramin Bank, Kutch (Gujarat)

[Placed in the Library. See No. LT-5818/94]

(lv) Golconda Grameena Bank, Hyderabad (A.P.)

[Placed in the Library. See No. LT-5819/94]

(lvi) Sree Anantha Grameena Bank, Anantapur (A.P.)

[Placed in the Library. See No. LT-5820/94]

(lvii) Hazaribagh Kshetriya Gramin Bank, Hazaribagh (Bihar)

[Placed in the Library. See No. LT-5821/94]

(lviii) Bikaner Kshetriya Gramin Bank, Bikaner (Rajasthan)

[Placed in the Library. See No. LT-5822/94]

(lix) Buldhana Gramin Bank, Buldhana (Maharashtra)

[Placed in the Library. See No. LT-5823/94]

(lx) Krishna Grameena Bank, Gulabarga (Karnataka)

[Placed in the Library. See No. LT-5824/94]

(lxi) Nimar Kshetriya Gramin Bank
Khargon (M.P.)

[Placed in the Library. See No.
LT-5825/94]

(lxii) Marathwada Gramin Bank,
Nanded (Maharashtra)

[Placed in the Library. See No.
LT-5826/94]

to present the following Report (Hindi and English version) of Public Accounts Committee:

1. Seventy Second Report regarding Janata Cloth Scheme.
2. Seventy Fifth report regarding disinvestment of shares in the selected undertakings of the Public Sector during 1991-92.

12 31½ hrs.

ESTIMATES COMMITTEE

Forty-Fourth Report

[English]

DR. KRUPASINDHU BHOI (Sambalpur): I beg to present the Forty-fourth Report of the Estimates Committee (Hindi and English versions) on Action Taken by Government on the recommendations contained in their Thirtieth Report (Tenth Lok Sabha) on the Ministry of Rural Development—Jawahar Rozgar Yojana.

12.32 hrs.

PUBLIC ACCOUNTS COMMITTEE

Seventy Second Report and Seventy fifth Report.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Speaker, Sir, I beg

12.32½ hrs.

PUBLIC UNDERTAKINGS COMMITTEE

(i) **Thirty-Third, Thirty-Fourth and Thirty-Fifth Reports and Minutes**

[English]

SHRI R. ANBARASU (Madras Central): I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee of Public Undertakings:

- (i) Thirty-third Report on Indian Airlines — Under Utilisations of fleet; Idle Wages to Flying Crew; Avoidable payment on leased Aircraft; Wasteful Expenditure on Training of Pilots; and delay in Commissioning of Jet. Engine Shop and Minutes of the sittings of the Committee relating thereto.
- (ii) Thirty-fourth Report on Cement Corporation of India Limited and Minutes of the Sittings of the Committee relating thereto.
- (iii) Thirty-fifth Report on Educational Consultants India Limited and Min-